

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

29/08/2019

O.A./260/370/2019

ANKITA MISHRA

-V/S-

ALL INDIA INSTITUTE OF MEDICAL SCIENCES

ITEM NO:25

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal				
	<p>None appears for the applicant. No one appeared on behalf of the applicant on previous date i.e., on 20.08.19 also. Respondents' counsel is present. O.A. is therefore dismissed for default for non prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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